

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

**CP/021/44/2018**  
in  
OA/21/191/2018

**Dated: 07.03.2019**

**BETWEEN**

D. Venkateswara Rao, I.A.S.,  
S/o. D. Ram Bux,  
Aged about 56 years,  
Joint Secretary to Government,  
(Agriculture & Co-Operation Department),  
(Under Suspension),  
Secretariat, State of Telangana,  
R/o.Green Lands,  
Flat No.508, Vamshi Rishi Apartment,  
Begumpet, Hyderabad. .... Petitioner

And

Dr. Shailendra Kumar Joshi, IAS,  
Chief Secretary,  
Govt. of Telangana,  
Secretariat, Hyderabad. .... Respondent

Counsel for the Applicant : Mr. K. Sudhakar Reddy  
Counsel for the Respondents : Mr. P. Ravinder Reddy,  
SC for Telangana State Govt.

**CORAM :**

***Hon'ble Mr. Justice R. Kantha Rao, Judl. Member***  
***Hon'ble Mrs. Naini Jayaseelan, Admn. Member***

***ORAL ORDER***

(Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member)

Learned counsel appearing for the petitioner submits that the order of the Tribunal has been complied with. Therefore, the Contempt Petition is closed.

**(NAINI JAYASEELAN)  
ADMN. MEMBER**

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**(JUSTICE R. KANTHA RAO)  
JUDL. MEMBER**